

(b) and (c) Yes Sir. Reply has been received from M/s U.B. Ltd. and its Chairman, wherein the charges levelled against them have been denied and personal hearing has been requested for.

**Financial intermediaries of RBI**

216. SHRILAJPAT RAI: Will the Minister of FINANCE be pleased to state:

(a) what are the details of financial intermediaries in which RBI has holdings;

(b) whether RBI propose to dilute its entire holding in primary dealers; and

(c) what is the present position in regard to RBI holdings in other institutions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) and (c) Presently Reserve Bank of India has holding in the following subsidiaries and associate institutions:—

Sl. No	Name of Institution	(Rs. in Crores)	
		Book Value of shares As	on 31.10.2001
1.	Deposit Insurance and Credit Guarantee Corporation PICGQ		50.00
2.	National Bank for Agriculture and Rural Development (NABARD)		1,450.00
3.	State Bank of India (SBI)		1,222.73
4.	Discount and Finance House of India (DFHI)		20.99
5.	Securities Trading Corporation of India Ltd. (STCI)		72.06
6.	National Housing Bank (NHB)		350.00
7.	Bharatiya Reserve Bank Note Mudran Ltd. (BRBNML)		800.00
8.	Infrastructure Development Finance Co. Ltd. (IDFC)		150.00
TOTAL:			4,115.78

(b) Yes Sir, RBI's holdings in primary dealers are only 10.50 per cent in DFHI and 14.40% in STCI and RBI has decided to completely divest its shareholding in these financial institutions.